

sufficient traffic at present to warrant its widening from existing two lanes to four/six-lanes, which will also depend on availability of resources and inter-se priorities.

### **Construction of Bridge across Krishna river in Andhra Pradesh**

347. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government of Andhra Pradesh has submitted any proposal to construct a road bridge across the Krishna river connecting Krishna and Guntur districts of Puligodda and Penumudi;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a). No, Sir.

(b) and (c). Does not arise.

[*Translation*]

### **Import of Maize**

348. SHRI RAMTAHAL CHOUDHARY: Will the Minister of COMMERCE be pleased to state:

(a) whether there is a shortage of maize due to drought conditions in several States and sufficient quantity of maize is not available to meet the demand of starch industry;

(b) if so, whether the Government propose to import maize to meet the demand; and

(c) if not, the alternative steps proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (c). While there is a possibility of a slight shortfall in production of maize in the current year, the situation at present does not appear to warrant imports.

### **Changes in Readymade Garments Export Policy**

350. SHRI RAMTAHAL CHOUDHARY: Will the Minister of TEXTILES be pleased to state:

(a) whether the Union Government have received any suggestions from the Apparels Export Promotion Council for changes in the policy regarding export of ready made garments;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) to (c). The Government had received suggestions from Apparel Export Promotion Council and different sectors of the garment export trade for certain modifications in the provisions of the Garment Export Entitlement Distribution Policy for 1991-93. After examining various suggestions, Government have made the following changes in the Policy for the year 1992 and 1993:

(1) For 1992 and 1993, only quantities that become available from time to time on account of flexibilities and surrenders shall be allocated under the F.C.F.S. system.

(2) i) The percentage of allocation under the Manufacturer-Exporter Entitlement (MEE) System has been